

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2845
ANSWERED ON:11.08.2003
LAND ACQUISITION FOR FISHING HARBOURS
SURESH KODIKUNNIL

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government have received any proposal from Kerala to grant 50% assistance for land acquisition for setting up and expansion of Fishing Harbours and Fishing Landing Centres in the State; and

(b) if so, the details thereof and the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a)&(b): Yes, Sir. Details of some of the projects for construction of fishing harbours and fish landing centres approved prior to November 1993, for construction in Kerala, where cost of the land acquisition shared between the Union Government and the State Government is annexed. In November 1993, the Union Government has issued the guidelines regarding acquisition of land by maritime State Governments and UTs for development of fishing harbours and fish landing centres as per which the Union Government have not been considering the cost of land acquisition since then.